

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) and (b) By the AIIMS Act, 1956 passed by the Parliament of India, AIIMS, New Delhi, an autonomous body came into existence. This Act has further been amended by AIIMS Amendment Act, 2012 by including all six new AIIMS being established at Bhopal, Bhubaneswar, Jodhpur, Patna, Raipur and Rishikesh.

(c) Does not arise.

Inclusion of vaccines in CGHS medicinal formulary

1012. SHRI GULAM RASOOL BALYAWI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that some vaccines which are also essential for children to protect them from various diseases like Chicken Pox, Rota Virus, Cervical Cancer etc. are not provided in Government Hospitals and CGHS dispensaries;

(b) if so, the reasons therefor; and

(c) the steps being taken to include them in the Formulary of CGHS medicines for supply in CGHS dispensaries/reimbursement to CGHS beneficiaries?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) All the essential vaccines under Universal Immunization Programme (UIP) are also provided in Government Hospitals and CGHS dispensaries. These vaccines are Diphtheria, Pertussis, Tetanus (DPT), Polio, Measles, Bacillus Calmette-Guerin (BCG) and Hepatitis B provided nationally. Additionally, two vaccines are administered sub-nationally *i.e.* Japanese Encephalitis (JE) (in endemic districts) and Haemophilus influenzae type b (Hib) as Pentavalent vaccine combination (DPT+Hib+Hepatitis B), in selected States.

(b) and (c) Introduction of any licensed vaccines which are not already under the Universal Immunization Programme is discussed by National Technical Advisory Group on Immunization, and on their recommendation they are then considered for introduction.

Withdrawing of incentives for female sterilizations

1013. SHRI D. RAJA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that out of the total sterilization operations performed in 2012-13 tubectomy/laparoscopic sterilizations account for 97.4 per cent, while male

vasectomy operations considered less complicated and risky, accounts for only 2.5 per cent;

(b) if so, the details thereof; and

(c) whether Government has a proposal under consideration to make changes in the sterilization campaigns encouraging male sterilization by withdrawing the incentives for female sterilizations and mass camps?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) and (b) Out of the total sterilizations, 44,49,020 (97.4%) tubectomy/laparoscopic sterilizations and 1,20,864 (2.6%) male sterilizations/vasectomy operations were conducted during 2012-13 in the country according to the data uploaded by States/UTs on the Health Management Information System (HMIS) portal of the Ministry.

(c) No. There is no such proposal at present.

Track and trace mechanism for authenticating drugs

1014. SHRI A.U. SINGH DEO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether to tackle the menace of spurious drugs supply in the country, Government has developed 'Track' and 'Trace' mechanism which will enable consumer to check safety and authenticity of a drug through the internet;

(b) if so, the details thereof;

(c) the manner in which it will work and the time by which it will be implemented;

(d) whether Government will also introduce such mechanism to medical devices also;

(e) if so, the details thereof and the initiatives taken by Government so far in this regard; and

(f) the other steps taken by Government of curb the malpractices in medical practice?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) Yes.

(b) A 'Track and Trace' mechanism has been developed with the objective of